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## FOOD SUPPLIES & CONSUMER WELFARE DEPARTMENT NOTIFICATION

The 17th July, 2014

No.11642-09-17-12-33/13/FS&CW.— In exercise of the powers conferred by Sub Section (I) of Section 10 of National Food Security Act (NFSA), 2013, Government of Odisha, after careful consideration, have been pleased to approve the following eight Exclusion Criteria and five Auto Inclusion Criteria for identification of Priority Households and Antyodaya Anna Yojana households to be covered under Targeted Public Distribution System under the Act. Household which fulfils any of the following eight criteria would be excluded from being a beneficiary under NFSA, 2013.

### **Eight (8) Exclusion Criteria:**

1. Household having a member who owns motorized Three Wheeler (two or more)/ a Four Wheeler/ a Heavy Vehicle / a Fishing Boat (which require registration).
2. Household having a member who owns mechanized agricultural equipment such as Tractors & Harvesters.
3. Households with any member working as a regular employee of Central Government, State Government, Public Sector Undertakings, Government aided autonomous bodies and local bodies (Incentive and honorarium based workers would not be considered under this criterion). Households having a member working in private sector with monthly salary of more than Rs.10,000/- in Rural areas and Rs.15,000/- in Urban areas shall also be excluded from NFSA.
4. Households with Enterprises (other than micro-enterprises) registered with the Government for manufacturing and services.

5. Households with any member in the family earning more than Rs.10,000/- per month in the Rural and Rs.15,000/- per month for Urban areas.
6. Households with any member paying Income Tax or Professional Tax.
7. Households having domestic electric connection with a load of 2 KW or more and/or consuming an average of 300 units of energy (KWH) per month. (average over one year)
8. Households having a member with monthly pension of more than Rs.10,000/- per month in Rural areas and Rs.15,000/- per month in Urban areas.

**Five (5) Auto Inclusion Criteria:**

Household which fulfils any of the following five criteria would be covered as a beneficiary under NFSA, 2013.

1. Households without shelter.
2. Household with Destitute who is living on alms.
3. All households of Primitive Tribal Groups.
4. Households having a Widow pension holder under Central Govt. or State Govt. Scheme.
5. Household having a person with disabilities of 40% or more.

By Order of the Governor

M.S. PADHI

Commissioner-*cum*- Secretary to Government